

Increase in commission of retail outlet dealers

906. DR. JANARDHAN WAGHMARE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has issued instructions to the oil companies to submit their study report on the issue of increasing the retail outlet dealers' commission from the year 2013 onwards;

(b) if so, whether the oil companies have submitted report to Government and the details of recommendations made by them;

(c) if not, the time by which the report is likely to be submitted by the oil companies and by when increase in margin of dealers' commission would be considered;

(d) whether various oil federations have submitted representations to Government and oil companies in this regard; and

(e) if so, the action taken by Government and oil companies thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (e) No, Sir. Dealers' Associations submit their representations relating to various demands in respect of dealers' commission from time-to-time. Generally, dealers' commission on Petrol and Diesel are being revised once in a year and Ministry of Petroleum and Natural Gas has increased the dealers' commission on Diesel from ₹ 912/KL to ₹ 1089/KL effective 26th October, 2012. Similarly, Indian Oil Corporation Limited has informed that dealer commission on Petrol (all grades) has been revised from ₹ 1499/KL to ₹ 1794/KL effective 26th October, 2012.

Selling of gas at old price

907. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Hon'ble Finance Minister has advised the Ministry to take steps to press Reliance Industries Limited (RIL) to sell some of the gas produced by it at old price as RIL has failed to deliver the supply of output as per the agreement terms;

- (b) if so, the details thereof;
- (c) whether RIL has agreed to such proposal; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir. MOF has advised MoPNG to examine whether shortfall volumes in Production of natural gas in KG-DWN-98/3, operated by RIL, shall be sold at old price of \$4.2/Million Metric British Thermal Unit (MMBTU) and not new price and asked MoPNG to take appropriate action.

- (b) to (d) The MOF reference is under examination of MoPNG.

Pricing of CBM gas

908. SHRI N. BALAGANGA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has received proposals for approval of pricing of Coal Bed Methane (CBM) gas;
- (b) if so, the details thereof; and
- (c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (c) Government has received proposals for approval of Formula/basis for Coal Bed Methane (CBM) gas price for the three blocks awarded under the first round of CBM policy, block RG(E)-CBM-2001/1 in West Bengal, operated by Essar Oil Limited and blocks SP(W)-CBM-2001/1 and SP(E)-CBM-2001/1 in the State of Madhya Pradesh operated by Reliance Industries Limited. Dr. C. Rangarajan has examined the proposal of 3 CBM blocks and made recommendations.

CBM gas price for the block RG(E)-CBM-2001/1 has been approved based on Dr. C. Rangarajan recommendations. For the blocks SP(W)-CBM-2001/1 and SP(E)-CBM-2001/1, the recommendations made by Dr. C. Rangarajan are under consideration.

Further, Government has approved the gas price formula based on the Rangarajan Committee recommendations, which will be applicable from 1st April, 2014 for a